

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 67/(MAH)/2017 MA No. 469/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Reliance Commercial Finance Ltd.

Gupta Corporation Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME SIGNATURE 1. UMANG THAKAR J Advocates ASHZSH PYAST Jilb Drin & Dhin Associates Adv. for entwhile management Counsel for the Interior Resolution Professinal / Applicant